

2. Creation of more facilities for continuity of sports in Colleges and Universities.
3. Creation of "Centres of Excellence" for selected sports disciplines for attaining international level performances.
4. Re-organisation of existing schemes to implement the above recommendations.

The above recommendations have been reviewed by the Governing Body of SAI and certain rationalizations in the schemes have been effected.

#### COCONUT OIL

**1447. Shri Ramesh Chennithala : Will the Minister of Agriculture pleased to state :**

(a) whether the Government have taken any steps to popularise the use of Coconut Oil in the non-traditional areas; and

(b) if so, the details thereof and the results achieved so far?

**The Minister of State in the Ministry of Agriculture (Shri Arvind Netam) :** (a) The Coconut Development Board has opened display-cum-sales centres to popularise use of coconut products including oil in non-traditional areas like Patna and Bhubaneshwar and in traditional areas like Kochi, Kottayam, Bangalore. The Board also regularly releases advertisement through the media to promote coconut oil both in traditional, non-traditional centres.

(b) The efforts, of late, have made significant impact on consumption of both edible and non-edible and uses of coconut oil.

#### PULSES RESEARCH INSTITUTE

**1448. Shri V. Sreenivasa Prasad :  
Shri Tara Singh :**

**Will the Minister of Agriculture be pleased to state :**

(a) whether the Government propose to set up a Pulses Research Institute to augment the production of Pulses in the country;

(b) if so, the details thereof; and

(c) the extent to which the production of Pulses likely to be affected after formation of the research institute?

**The Minister of State in the Ministry of Agriculture (Shri Ayub Khan) :** (a) No, Sir.

(b) A fullfledged Indian Institute of Pulses Research is already functioning at Kanpur (U.P.) w.e.f. 6.9.1993.

(c) Question does not arise.

[Translation]

#### FISHERIES IN LIEU OF PADDY CULTIVATION

**1449. Shri Upendra Nath Verma : Will the Minister of Agriculture be pleased to state :**

(a) whether the area under Paddy cultivation is declining in the country particularly in Andhra Pradesh and Punjab and Fisheries have been taken in place of that;

(b) if so, the extent of land being utilised for fisheries in Andhra Pradesh, Punjab and other states which was under Paddy cultivation during the last three years;

(c) whether the work of fisheries is more profitable as compared to the Paddy cultivation;

(d) whether the Government are aware of certain crops in lieu of which other crops are being grown; and

(e) if so, the details thereof?

**The Minister of State in the Ministry of Agriculture (Shri Arvind Netam) :** (a) No, Sir. There is no significant change in the Paddy cultivation area in the country as well in Andhra Pradesh and Punjab in the recent past.

(b) Question does not arise.

(c) Yes, Sir.

(d) and (e) As a regular feature, farmers change cropping pattern on the basis of various factors such as climatic conditions, price variations, profits etc.

[English]

#### PER UNIT SUGER

**1450. Shri Satya Deo Singh : Will the Minister of Civil Supplies, Consumer Affairs and Public Distribution be pleased to state :**

(a) whether the Government have any proposal to supply equal Sugar per unit in Real as in Urban Areas; and

(b) if so, by when the scheme is likely to be implemented?

**The Minister of State in the Ministry of Civil Supplies, Consumer Affairs and Public Distribution (Department of Consumer Affairs and Public Distribution System) (Shri Venod Sharma) :** (a) and (b) As part of their operational responsibility for implementing the Public Distribution (PDS), State Government/UT Administrations decide upon matters like entitlement criteria and scale of entitlement to consumers. The amount of levy sugar entitlement per unit in rural and urban areas is a matter under the administrative jurisdiction of State Governments/UT administration. Central Government makes bulk allocation of levy sugar to States/UTs generally

on a uniform norm of 425 grams per capita availability per month for the projected population as on 1.10.86 in rural and urban areas of the States/UTs.

#### PRODUCTION OF COTTON AND OILSEEDS

1451. **Shri A. Venkatesh Naik** : Will the Minister of Agriculture be pleased to state :

(a) the target fixed for production of the Cotton and Oilseeds during 1995-96;

(b) the estimated production likely to be achieved;

(c) whether the production of Cotton and Oilseeds is likely to be increased during the current year as compared to the previous two years; and

(d) if so, the details thereof?

The Minister of State in the Ministry of Agriculture (Shri Arvind Netam) : (a) and (b) Targets and estimated production likely to be achieved of Cotton and Oilseeds during 1995-96 are as follows :

Crop	Unit	Target	Likely Achievements
Cotton	Lakh bales of 170 Kg each	130.0	123.4
Total Oil-seeds	Lakh tonnes	225.0	218.0

(c) and (d) Yes, Sir. Production of cotton and total oilseeds during the previous two years is as follows :

	1993-94	1994-95
Cotton (lakh bales)	107.4	121.1
Total oilseeds (lakh tonnes)	215.0	214.2

[Translation]

#### FISHING HARBOURS/LANDING CENTRES

1452. **Shrimati Bhavna Chikhila** : Will the Minister of Agriculture be pleased to state :

(a) the details of the Fishing harbours and Landing Centres in the country specially in Gujarat where construction work has not been completed even after the stipulated period;

(b) the reasons for delay;

(c) the time by which their construction work is likely to be completed; and

(d) the effect of price escalation on these projects?

The Minister of State in the Ministry of Agriculture (Shri Arvind Netam) : (a) to (c) The information is given in the enclosed Statement.

(d) Due to the reasons mentioned in the enclosed Statement there has been considerable price escalation for these fishery harbour project which are still under construction.

#### STATEMENT

S. No.	Fishery Harbour/ Fish Landing Centre	State	Sanctioned Cost (in lakhs)	Date of Sanction	Original targetted Date of Completion	Likely Date of completion	Reasons for delay
1	2	3	4	5	6	7	8

#### Major Fishery Harbours

1.	Sassoon Dock fishery harbour	Maharashtra	824.36	1/89	1/90	12/95	Petitions by residents associations against environmental pollution and contractual disputes etc.
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#### Minor Fishery Harbour

1.	Vizhinjam	Kerala	704.00	2/87	2/90	3/97	Land acquisition and rehabilitation coupled with petitions in court regarding ownership of land.
2.	Puthiappa	Kerala	527.00	1/88	1/92	12/95	Acute shortage of fuel during Kuwait War, Stay Order by Court against blasting of rocks from quarry etc.